

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 86 of 2013

Dated : 27th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Karnataka Power Transmission Corporation Ltd.
& Ors. ...Appellant(s)**

Versus

**Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 10.09.2013 after serving copy on the other side.

Post the matter for reporting compliance on **16.09.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**